

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA No.186/92.

Dt. of Order:16-3-92.

Mohd.Vajid Ali

...Applicant

Vs.

1. The Collector of Central Excise & Customs,
L.B. Stadium, Basheerbagh, Hyderabad.
2. The Dist. Employment Officer, Warangal,
Warangal District.

...Respondents

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Counsel for the Applicant : Shri Md.Gulam Rasool

Counsel for the Respondents : Shri N.R.Devraj for R-1
Shri D.P.R.Reddy for R-2

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CORAM:

THE HON'BLE SHRI C.J.ROY : MEMBER (J)

(Order of the Single Bench delivered by
Hon'ble Sri C.J.Roy, Member (J)).

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Sri Md.Gulam Rasool, learned counsel for the applicant and Sri N.R.Devraj, learned counsel for 1st Respondent, Sri D.Pandu Ranga Reddy, learned special counsel for the 2nd Respondent are present and heard. The grievance of the applicant is that his juniors were sponsored for the test and interview by the 2nd Respondent though he was senior in registration and his name appears in the live register even now. He claims that the test and interview are likely to be conducted on 20-4-92. ³ All the counsel have submitted to Single Member jurisdiction for disposing of the case at the admission stage itself.

2. Considering the urgency of the matter the Respondents are directed that in case the applicant's name continues to

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be in the live register and his juniors belonging to the same category have already been sponsored for the post of 'Sepoy' post, then the 2nd Respondent is directed to sponsor the applicant's name immediately before the date of the test and interview. With these observations this main O.A. is disposed-of with no order as to costs.

wsby
(C.J.ROY)
Member (J)

Dt. 16th March, 1992.
Dictated in Open Court.

8P73/92
Deputy Registrar (J)

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To

1. The Collector of Central Excise & Customs,
L.B.Stadium, Basheerbagh, Hyderabad.
2. The District Employment Officer, Warangal,
Warangal Dist.
3. One copy to Mr. Md.Gulam Rasool, Advocate
3-2-763, Kachiguda, Hyderabad.
4. One copy to Mr. N.R.Devraj, Addl. CGSC, CAT.Hyd. Bench.
5. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt.,
CAT.Hyd.
6. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V.C.
THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)
AND
THE HON'BLE MR.T.CHANDRASEKHAR REDDY:
M(JUDL)
AND
THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 16 - 3 - 1992

ORDER/JUDGMENT:

R.A/C.A/M.A.N.

in

O.A.N.C. 186/92

T.A.N.C. (W.P. No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

